

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/7582/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 20th December, 2018.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. MACT/N/1159 Dated, Nagaon, the 15th December 2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 24.12.2018 along with station leave permission from the morning of 22.12.2018 till the morning of 26.12.2018 has been ~~granted~~ [✓] ~~rejected~~. The District and Sessions Judge, Nagaon and in her absence, the senior most Addl. District and Sessions Judge, Nagaon will remain in charge of your Court and office in your absence.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/7583/A, dated 20.12.18 *Pdava*

Copy to:

1. The District and Sessions Judge, Nagaon for favour of information and necessary action.

Sd/-

JOINT REGISTRAR (VIGILANCE)